

supply electricity and the steps the Centre propose to take to help them, and

(d) whether such supplies will be regular and the total quantum for each State that would now be available?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) to (d). All the States are at present giving supply to the rural areas for at least six hours a day. Normally, no difficulty is envisaged to continue this supply.

Regularisation of Colonies set up by Displaced persons in West Bengal

2062. SHRI CHITTA BASU: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether all the squatters colonies set up by the displaced persons from East Pakistan (now Bangladesh) in different places in West Bengal have since been regularised;

(b) whether ownership title has been given to them for the land under their possession in such regularised colonies;

(c) if not, whether Government proposes to confer that ownership title in near future;

(d) if not, the reasons therefor; and

(e) whether free-hold right has already been conferred upon the displaced persons who have resettled themselves in Delhi and East Punjab?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI P. K. THUNGON): (a) 149 pre-1951 colonies and 175 post-1950 colonies as per recommendations of the Working Group have been regularised.

(b) Ownership title is being given by the State Government after acquisition of lands.

(c) and (d). Do not arise.

(e) Yes, Sir, except for certain urban and cantonment areas where lands have been given on lease-hold basis.

Agreement with United States of America to develop Coal Mines in Ghusick and Asnapani in Raniganj and Bokaro Coalfields

2063. SHRI ARJUN SETHI: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that United States of America has reached a broad agreement with India to undertake integrated development of two underground coalmines in Ghusick and Asnapani in Raniganj and East Bokaro coalfields respectively; and

(b) if so, the details regarding the agreement in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) No, Sir.

(b) Question does not arise.

Provision of Cooking Gas Service in States/Towns

2064. SHRI ZAINUL BASHER: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that in some States, towns under the population of fifty thousand have been provided cooking gas service and in some States, towns over one lakh population are yet to be provided gas service;

(b) if so, the details thereof; and

(c) the reasons for disparity?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) Yes, Sir.

(b) The names of towns, which have more than one lakh population but are not being supplied LPG are not readily available.

(c) Till recently the main consideration in marketing of cooking gas at